

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1844
TO BE ANSWERED ON 30.07.2021

CASES UNDER POCSO ACT

1844. ADV. DEAN KURIAKOSE::

will the minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) Whether the cases registered under the Protection of Children Against Sexual Offences Bill (POCSO) Act are increasing in the country during the last five years;
- (b) If so, the details thereof indicating the number of cases filed during the said period, State-wise;
- (c) Whether the Government has noticed an increase in such cases in the State of Kerala during the last five years; and
- (d) If so, the steps taken by the Government to prevent such crimes against children?

ANSWER

MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) The data of total number of State/UTs wise (including Kerala) cases registered, cases charge-sheeted, cases convicted, persons arrested, persons charge-sheeted and persons convicted under POCSO Act, 2012 as provided by National Crime Record Bureau is annexed.

The POCSO Act, 2012 was amended in 2019 to introduce more stringent punishment including death penalty for committing sexual crimes on children, with a view to deter the perpetrators & prevent such crimes against children. Further, Ministry of Women & Child Development notified new POCSO Rules, 2020 replacing the previous POCSO Rules, 2012. POCSO Rules, 2020 include provisions for mandatory police verification of staff in schools and care homes, procedures to report child sexual abuse material (pornography), imparting age-appropriate child rights education, among other things. The POCSO Rules 2020 also stipulate that the central government and every state government shall provide periodic training including orientation programmes, sensitization workshops and refresher courses to all persons, whether regular or contractual, coming in contact with the children, to sensitize them about child safety and protection and educate them regarding their responsibility under the Act.

State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Protection of Children from Sexual Offences Act,2012 during 2015-2017

SL	State/UT	2015						2016						2017					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	1054	772	78	1233	980	85	830	795	51	855	862	52	378	295	8	455	455	9
2	Arunachal Pradesh	54	38	0	63	48	0	59	39	0	58	42	0	14	4	0	7	6	0
3	Assam	819	453	15	802	453	15	821	511	43	824	512	43	1149	733	52	1356	1017	53
4	Bihar	187	142	22	187	161	24	233	157	23	292	199	24	1356	809	34	1710	907	35
5	Chhattisgarh	1656	1606	524	2085	2047	562	1570	1576	354	1778	1773	378	1676	1576	345	1890	1856	409
6	Goa	79	98	13	79	107	15	75	56	13	82	60	13	0	0	0	0	0	0
7	Gujarat	1609	1317	8	1886	1801	8	1408	1302	5	1677	1691	6	1697	1712	12	2333	2329	17
8	Haryana	988	800	137	1041	1035	149	1020	844	94	1125	1035	130	1139	941	183	1258	1237	218
9	Himachal Pradesh	206	198	27	264	280	37	205	177	25	255	234	31	8	12	1	14	12	1
10	Jammu & Kashmir	30	29	1	49	45	1	25	25	1	30	30	1	0	0	0	0	0	0
11	Jharkhand	182	136	28	175	144	28	348	222	17	363	244	17	385	230	17	339	270	25
12	Karnataka	1526	1266	32	1800	1516	32	1565	1323	55	1641	1451	58	1956	1975	122	2600	2510	139
13	Kerala	1486	1265	83	1505	1460	100	1848	1717	47	2671	2490	53	1169	892	33	1258	958	33
14	Madhya Pradesh	4624	4612	791	5634	5675	944	4717	4591	641	5678	5642	792	1569	1510	284	2275	2014	492
15	Maharashtra	4816	3791	195	5589	4711	219	4815	4291	250	5092	4983	279	5248	4507	498	6991	5321	566
16	Manipur	43	32	1	23	29	1	43	39	1	28	23	1	29	32	3	23	34	4
17	Meghalaya	167	112	2	153	135	2	151	116	28	153	126	28	242	151	5	269	207	5
18	Mizoram	169	189	101	171	190	102	167	148	54	174	153	54	194	186	48	196	192	48
19	Nagaland	15	13	4	16	16	4	27	25	6	27	27	9	41	37	9	45	37	16
20	Odisha	1372	1202	39	1324	1282	40	1928	1566	38	1721	1661	48	249	436	11	454	454	11
21	Punjab	666	506	169	769	677	207	596	401	94	659	441	98	489	384	60	528	543	79
22	Rajasthan	1311	994	130	1210	1225	167	1479	1196	151	1479	1478	168	1180	905	89	1164	1150	110
23	Sikkim	55	50	16	55	52	16	92	75	9	100	84	9	87	93	19	124	115	23
24	Tamil Nadu	1544	1268	133	1869	1530	143	1583	1249	199	1866	1480	214	1587	1642	154	2406	1992	180
25	Telangana	1394	1092	39	1343	1225	42	1158	1023	25	1625	1354	32	1632	1061	31	1833	1355	38
26	Tripura	133	136	12	141	173	14	156	129	24	165	133	25	139	132	19	192	162	21
27	Uttar Pradesh	4541	4342	874	7469	6715	1241	4954	4245	714	8452	6554	1003	4895	4079	819	6303	6287	1796
28	Uttarakhand	168	131	79	207	194	85	218	158	38	238	193	45	191	146	17	154	153	17
29	West Bengal	1504	1816	21	1928	1858	22	2132	1494	48	1209	1303	48	2131	1723	39	1923	1924	41
	TOTAL STATE(S)	32398	28406	3574	39070	35764	4305	34223	29490	3048	40317	36258	3659	30830	26203	2912	38100	33497	4386
30	A&N Islands	39	37	0	38	37	0	49	35	1	51	38	0	65	75	1	80	93	1
31	Chandigarh	62	59	15	72	71	22	51	41	19	61	55	19	3	2	0	3	2	0
32	D&N Haveli	15	11	0	13	11	0	11	13	2	14	16	2	12	6	3	8	8	3
33	Daman & Diu	5	4	0	8	7	0	10	6	0	11	8	0	5	3	0	7	7	0
34	Delhi	1936	1563	218	1847	1757	238	1620	1258	156	1692	1443	179	1623	1714	104	2209	2002	110
35	Lakshadweep	1	0	0	1	0	0	5	5	0	4	5	0	4	4	0	22	21	0
36	Puducherry	49	33	2	41	36	2	53	43	0	46	49	0	66	56	0	59	62	0
	TOTAL UT(S)	2107	1707	235	2020	1919	262	1799	1401	178	1879	1614	200	1778	1860	108	2388	2195	114
	TOTAL (ALL INDIA)	34505	30113	3809	41090	37683	4567	36022	30891	3226	42196	37872	3859	32608	28063	3020	40488	35692	4500

State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Protection of Children from Sexual Offences Act,2012 during 2018-2019

SL	State/UT	2018						2019					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	361	338	6	574	472	9	502	313	16	645	589	20
2	Arunachal Pradesh	24	23	1	26	24	1	36	24	0	40	27	0
3	Assam	1721	1486	69	2140	1562	73	1779	1396	83	1890	1548	84
4	Bihar	2094	1273	104	2017	1801	136	1540	1184	113	1837	1532	132
5	Chhattisgarh	1812	1657	310	2190	2014	379	2027	2073	349	2513	2453	414
6	Goa	2	2	0	2	2	0	0	0	0	0	0	0
7	Gujarat	2154	2066	33	2783	2766	36	2253	2072	74	2773	2748	89
8	Haryana	1924	1597	296	2129	2108	350	2074	1686	333	2189	2135	395
9	Himachal Pradesh	28	23	0	45	43	0	12	8	0	7	9	0
10	Jammu & Kashmir	32	24	0	35	34	0	109	79	0	101	98	0
11	Jharkhand	615	391	38	543	452	41	654	459	100	638	530	104
12	Karnataka	2036	2165	174	2739	2654	190	2160	2021	190	2665	2633	208
13	Kerala	1153	964	77	1386	1095	84	1283	1009	40	1443	1097	42
14	Madhya Pradesh	2445	2692	488	3256	3302	598	6123	5867	874	7376	7454	1086
15	Maharashtra	6233	5269	525	7909	6251	583	6558	6295	706	8723	7510	792
16	Manipur	43	26	4	42	28	4	58	59	5	59	74	5
17	Meghalaya	266	174	16	249	197	16	219	255	96	309	287	96
18	Mizoram	138	171	27	184	176	33	79	78	59	79	79	63
19	Nagaland	9	13	9	15	14	9	12	12	1	14	13	1
20	Odisha	1887	1468	24	1680	1709	24	2036	1779	33	2033	2124	33
21	Punjab	411	354	82	455	441	105	389	319	87	484	375	121
22	Rajasthan	488	396	102	510	503	119	596	423	178	548	543	216
23	Sikkim	118	112	25	140	136	35	91	88	12	95	94	12
24	Tamil Nadu	2039	2192	275	2767	2509	356	2396	2228	286	3045	2553	318
25	Telangana	1665	1376	69	2093	1792	72	1998	1724	89	2549	2139	108
26	Tripura	127	145	13	161	184	14	176	173	34	193	183	40
27	Uttar Pradesh	5401	4401	780	7266	7147	1652	7594	6478	1002	9650	9377	1674
28	Uttarakhand	337	213	24	239	234	28	369	384	92	452	451	111
29	West Bengal	2267	2403	90	2430	2732	103	2267	2403	90	2430	2732	103
	TOTAL STATE(S)	37830	33414	3661	46005	42382	5050	45390	40889	4942	54780	51387	6267
30	A&N Islands	69	74	0	81	83	0	94	87	3	99	95	3
31	Chandigarh	2	2	1	2	2	1	5	6	0	5	6	0
32	D&N Haveli	21	17	1	18	17	1	39	44	0	47	46	0
33	Daman & Diu	3	8	3	10	11	3	15	10	0	15	10	0
34	Delhi	1839	1994	218	2584	2287	242	1719	1589	718	2269	1924	720
35	Lakshadweep	7	7	0	7	7	0	25	11	0	27	13	0
36	Puducherry	56	52	0	43	52	0	48	45	4	74	74	4
	TOTAL UT(S)	1997	2154	223	2745	2459	247	1945	1792	725	2536	2168	727
	TOTAL (ALL INDIA)	39827	35568	3884	48750	44841	5297	47335	42681	5667	57316	53555	6994

Source: Crime in India

Note : Due to non-receipt of data from West Bengal in time for 2019, Data furnished for 2018 has been used